## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANGE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.21/ BB/ 2017	i.e.	Acceptance of Chairman's Report	230/ 232	DHFL Vysya Housing Finances (P) Ltd.

SL. NAME (IN CAPITAL)

SIGNATURE

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The matter is listed today for accepting the Chairman's reports. The Chairman's reports are accepted vide separate orders.

MEMBER (J)

MEMBER (T)